

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-06-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|-----------------------------------|--------------|-------------|--|-----------------------------------|
| (Urgent Cases) | | | | |
| <u>HEARING</u> | | | | |
| 1 | SPL CASE CBI | 100053/2006 | CBI EOW MUMBAI Vs Niyamatulah | SPP |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 2 | SPL CASE CBI | 100095/2000 | CBI EOW MUMBAI Vs Ms. East West Airlines Company | PP Mr.Acharya |
| 3 | SPL CASE CBI | 100028/2005 | CBI EOW MUMBAI Vs Krishan Kumar Gupta | SPP Mr. Mahamane Adv. Bhave |
| 4 | SPL CASE CBI | 100068/2008 | State of MaharashtraC.B.I.E.OW.MUM Vs Lamlesh Jitendra Gandhi Others. | Mr.Bharat |
| 5 | SPL CASE CBI | 100138/2009 | StateCBI EOW MUMBAI Vs Nandkumar V. Choudhary Others | |
| <u>CHARGE</u> | | | | |
| 6 | SPL CASE CBI | 100087/2003 | CBI EOW MUMBAI Vs P.S. Subramanyam | SPP Adv. S. Priya |
| <u>REPLY/SAY</u> | | | | |
| 7 | SPL CASE CBI | 100100/1999 | CBI EOW MUMBAI Vs Abid Ali Gulam Vohra 7 | PP |
| 8 | SPL CASE CBI | 100133/2009 | State of CBI EOW MUMBAI Vs Sunil Bherumal Mansinghani Others | |
| <u>ARGUMENTS</u> | | | | |
| 9 | CRI APPEAL | 100479/2017 | Tapan Shah @ MA 1338/17 @ BA 1104/17 - Applicant Vs Union of India - Respondent | Prakash H. Israni |
| <u>HEARING</u> | | | | |

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| 10 | CRI APPEAL | 100474/2017 | Rajesh Shah@MA-1323-17,- A-1094-17- Apint. Vs Union of India - C.B.I., ACB - Respdt. | Dr. Sai Kumar Pathrudum |
| 11 | SPL CASE CBI | 100004/2018 | The State of CBI, EOW Vs Ashok Kumar Singh and others 3 | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 12 | SESSIONS CASE | 100450/2007 | State CBI EOW MUMBAI Vs Manoj Ramesh Mehta | SPP |
| 13 | SPL CASE CBI | 100097/2011 | CBI EOW MUMBAI Vs Vijay Nanalal Sheth @ Vanraj Narshi Shah | |
| 14 | SPL CASE CBI | 100064/2012 | The State CBI EOW Mumbai Vs Shree steel Corporation and 6 other | |
| 15 | SPL CASE CBI | 100109/2013 | The State CBI EOW Vs Nikhil Girish Patt and and anr. | |
| 16 | SPL CASE CBI | 100028/2014 | The State CBI EOW Vs Anup Vijay Sheth and ors. | |
| 17 | SPL CASE CBI | 100104/2014 | The State of Maharashtra Vs Chandan Lunawat and others | |
| <u>EVIDENCE</u> | | | | |
| 18 | SPL CASE CBI | 100114/2014 | The State of Maharashtra Vs Chandan Lunawat and others | |
| <u>CHARGE</u> | | | | |
| 19 | SPL CASE CBI | 100068/2015 | The State CBI EOIII Vs Ashish Kumar and others | |
| 20 | SPL CASE CBI | 100112/2017 | The State of CBI, EOW Vs Dr. Anand Prakash Mittal | |